

GOVERNMENT OF INDIA

MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

STARRED QUESTION NO. 60
TO BE ANSWERED ON JULY 20, 2016

CHANGE IN CRITERIA FOR AMRUT

No.*60

SHRI V. ELUMALAI:

SHRI PRAHLAD SINGH PATEL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has changed the criteria of one lakh population for inclusion under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and if so, the details thereof;
- (b) whether many more municipalities have become eligible for the inclusion under AMRUT by the said changes and if so, the details thereof;
- (c) whether some State Government have requested for inclusion of more municipalities under AMRUT; and
- (d) if so, the details thereof and the action taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF URBAN DEVELOPMENT
(SHRI M .VENKAIAH NAIDU)

(a) to (d): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *60 FOR 20.07.2016 REGARDING CHANGE IN CRITERIA FOR AMRUT.

(a): No changes have been made in the criteria for inclusion of a city under Atal Mission for Rejuvenation and Urban Transformation (AMRUT). The mission mandates selection of a total number of 500 cities as mission cities. All cities having population of one lakh or more and having notified Municipalities are eligible, besides capital cities of States and Union territories, cities classified as heritage cities under HRIDAY scheme of this ministry, cities on the stem of main rivers and from hill states, islands and tourist destinations.

(b): Does not arise.

(c) & (d): *Yes, Madam. Some State/UT Governments have requested for inclusion of cities under AMRUT. The details are at Annexure.*

Annexure

ANNEXURE REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *60 FOR 20.07.2016 REGARDING CHANGE IN CRITERIA FOR AMRUT.

Details of requests received from State/UT Governments for inclusion of cities under AMRUT and action taken thereon

Sl. No	Request from State/UT	Proposed Cities	Action taken
1	Andhra Pradesh	1.Kavali 2.Srikalahasti 3. Rayachoti, 4. Yemmiganur 5. Gudur	Kavali and Srikalahasti considered under category (v) and (iv) respectively and included. Others cities are not eligible as per Guidelines.
2	Assam	1.Tinsukia 2.Tezipur 3.Jorhat	Not eligible as per Guidelines.
3	Arunachal Pradesh	5-6 more towns beside Itanagar, Names not specified.	Not eligible as per Guidelines.
4	Chhattisgarh	Naya Raipur	Not eligible as per Guidelines.
5	Goa	Mormugoa	Not eligible as per Guidelines.
6	Himachal Pradesh	1.Kullu 2.Dharamshhala 2.Mandi 3.Manali	Kullu Considered and included under category (v) of the Guidelines of the Mission. Others cities are not eligible as per Guidelines.
7	Jammu & Kashmir	1.Kargil 2.Katra 3.Baramulla	Kargil considered under category (iv) and included. Others cities are not eligible as per Guidelines.

8	Jharkhand	1.Jamshedpur NAC 2.Mango 3.Ramgarh 4.Sahebganj	Not eligible as per Guidelines.
9	Kerala	1.Kannur 2.Guruvayur 3.Malappuram 4.Kalpetta 5.Ponani	Kannur and Guruvayur considered under category (i) and (v) respectively and included. Others cities are not eligible as per Guidelines.
10	Maharashtra	Shirdi	Considered under category (v) and included.
11	Mizoram	Lunglei	Not eligible as per Guidelines.
12	Madhya Pradesh	1.Dabra 2.Itarsi	Dabra considered under category (i) and included. Others cities are not eligible as per Guidelines.
13	Punjab	1.Phagawara 2.Kapurthala	Not eligible as per Guidelines.
14	Puducherry	Karaikal	Considered under category (v) and included.
15	Rajasthan	1.Jhalwar 2.Banswara 3.Makrana 4.Barmer 5.Sardarshahar 6.Karauli 7.Rajasamand	Jhalwar considered under category (v) and included. Others cities are not eligible as per Guidelines.
16	Tamil Nadu	1.Rameshwaram 2.Karur 3.Villupuram 4.Namakkal 5.Udhagamandalam 6.Rameswaram	Rameshwaram considered under category (v) and included.

17	Telangana	1.Siddipet 2.Nirmal 3.Wanaparhty 4.Mancherial 5.Kothaguddem 6.Jagityal	Siddipet considered under category (i) and included.
18	Uttarakhand	1.Nainital 2.Mussoorie 3.Rishikesh 4.Pithoragarh	Nainital considered under category (v) and included. Others cities are not eligible as per Guidelines.
